

**SCHEDULE FOR THE INTERVIEWS FOR APPOINTMENT AS  
NOTARIES IN RESPECT OF THE STATE OF RAJASTHAN TO  
BE HELD FROM 25.02.2019 TO 28.02.2019 AT JAIPUR**

Date : 25<sup>th</sup> Feb, 2019 (Monday)  
(Sr. No. 678-700)  
Time : 4:00 P.M.

Date : 26<sup>th</sup> Feb, 2019 (Tuesday)  
(Sr. No. 701-723)  
Time : 4:00 P.M

Date : 27<sup>th</sup> Feb, 2019 (Wednesday)  
(Sr. No. 724-746)  
Time : 4:00 P.M

Date : 28<sup>th</sup> Feb, 2019 (Thursday)  
(Sr. No. 747-till last)  
Time : 4:00 P.M

**VENUE**

**INCOME TAX APPELLATE TRIBUNAL (ITAT)  
G-4, RAJ MAHAL RESIDENTIAL AREA,  
NEAR 22 GODAM INOX, C-SCHEME, JAIPUR-302006**

**BY SPEED POST**

**Sr.No. 678**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Anand Singh Shekhawat, **Advocate**  
Sh. Moti Singh Shekhawat  
Vpo- Luhakana Khurd, Via- Bhabhru, Tehsil  
Viratnagar Jaipur Rajasthan-303119

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 679**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Lalit Kumar Sharma, **Advocate**  
Sh. Mohan Lal Sharma  
Vpo- Teori, Via- Maid, Tehsil Viratnagar Jaipur  
Rajasthan-303102

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 680**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Santosh Sharma, **Advocate**  
Sh. Jagdish Ram Sharma  
Saran Nagar B Road Dhanesh Nagar  
Jodhpur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 681**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Rajendra Prasad Nagar, **Advocate**  
Sh. Champa Lal Nagar  
Kalptru , Near Bus Stand Ward No. 20  
Rakaspuriya Road Sangod,Kota,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 682**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Shyama Vyas, **Advocate**  
Sh. Anand Vyas  
S-1, 45-46, Parth Sarthi Residency Vaishali  
Elegance, Gandhi Path West ,Jaipur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

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3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 683**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Yuvraj Singh Shaktawat, **Advocate**  
Sh. Mahendra Singh Shaktawat  
Narwali Tehsil Ghatol  
Banswara, Banswara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

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Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 684**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Mohammed Yasin, **Advocate**  
Sh. Amruddin  
Village Roopnagar Post Roopnagar Tehsil Beawar  
,Ajmer,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

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3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 685**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Rajesh, **Advocate**  
Sh. Radhey Shyam  
H.No-1999 Risala Mandi Ward No-04  
Nasirabad,Ajmer,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 686**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Hemant Kumar, **Advocate**  
Sh. Bheru Lal  
Vpo- Beawar Khas Ramdev Mandir Gali  
,Ajmer,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 687**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Ashok Singh, **Advocate**  
Sh. Chandra Singh  
Shankheswar Colony Jaliya Road  
Beawar, Ajmer, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 688**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Prabhu Dayal Sain, **Advocate**  
Sh. Anandi Lal Sain  
Chetan House Ward No. 8 Keshav Nagar Chomu  
Dist- Jaipur, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 689**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Prakash Kumar, **Advocate**  
Sh. Bhanaram  
Siwas Teh Rani Dist. Pali Rajasthan  
Siwas,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 690**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Kanishk Vairagi, **Advocate**  
Sh. Shiv Prasad Vairagi  
Plot No. 3, Keshavpura-7 ,Kota,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 691**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Jitendra Jati, **Advocate**  
Sh. Ramchandra Jati  
Village- Chatrasalpur Post- Bhapor Tehsil-  
Banswara Banswara, Banswara, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 692**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Bhanwar Lal, **Advocate**  
Sh. Narayan Lal  
Vpo Nana Teh Bali Pali ,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**



**BY SPEED POST**

**Sr.No. 693**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Choona Ram Saini, **Advocate**  
Sh. Chhotu Ram  
Ward No. 11, Kuwa Chouhan Ji Wala, Jaipur  
Road, Udaipurwati, Jhunjhunu, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 694**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Sharwan Singh, **Advocate**  
Sh. Late Shri Sawai Singh  
29-112, Lok Nayak Vyas Colony Rawan Ka  
Chouraha Shastri Nagar, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 695**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Nemi Chand Saini, **Advocate**  
Sh. Late Shri Babu Ram Saini  
41-42, Arya Nagar Murlipura, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

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Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 696**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Tribhuvan Kumar Suthar, **Advocate**  
Sh. Balu Ram Suthar  
Mota Choraya Amlawad ,Pratapgarh,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
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Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 697**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Madan Lal Parihar, **Advocate**  
Sh. Pata Ram  
Vpo Bisalpur Teh Bali ,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

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Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 698**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Raju Singh Rathore, **Advocate**  
Sh. Late Shri Umed Singh Rathore  
B-37, Singh Bhoomi Khatipura, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

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Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 699**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Satyendra Kumar Sharma, **Advocate**  
Sh. Bhawani Shanker  
Kumharo Ke Mandir Ke Pass Rajpura Ward  
Baran Baran, Baran, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

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Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 700**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Mool Singh Yadav, **Advocate**  
Sh. Devi Singh Yadav  
Vpo Bera Teh Bali ,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
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Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**



**BY SPEED POST**

**Sr.No. 701**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Gokul Singh, **Advocate**  
Sh. Shri Sawai Singh  
Village Singod Kalan Tehsil Chomu  
Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

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Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 702**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Praphull Kumar Jain, **Advocate**  
Sh. Bhagwati Lal Jain  
Vpo Kanore Udaipur ,Udaipur,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

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Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 703**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Govind Singh, **Advocate**  
Sh. Shambhu Singh Luxawat  
Pachu Mali Ki Baadi Mukti Dham Road Lanka  
Colony Baran Baran, Baran, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 704**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Pritam Singh Rathore, **Advocate**  
Sh. Mohan Singh Rathore  
Sector 8 Khandu Colony Banswara  
,Banswara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 705**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Dinesh Charan, **Advocate**  
Sh. Umed Singh  
Plot No 246 Vidhya Nagar Behind Rto  
Office, Jodhpur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 706**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Kailash Kumar, **Advocate**  
Sh. Bhuta Ram  
Vpo Bhatund Teh Bali ,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 707**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Mamta Jain, **Advocate**  
Sh. Padam Chand Jain  
10-701 Kaveri Path Mansarovar  
Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 708**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Amar Singh, **Advocate**  
Sh. Bhagoota Ram  
Vill Bankoti Post Beelwa Tehsil Khetri  
Jhunjhunu, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 709**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Ram Swaroop Khatri, **Advocate**  
Sh. Govind Ram  
House No 25 Street No 1 Mohan Colony  
Banswara ,Banswara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 710**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Ram Lal Raika, **Advocate**  
Sh. Suraj Mal Raika  
Vpo- Deoria Teh- Jaitaran ,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 711**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Kusum Lata Panwar, **Advocate**  
Sh. Badri Sing Panwar  
7, Bidlo Ka Bas Pali Pali, Pali, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 712**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Suresh Kumar Mehra, **Advocate**  
Sh. Narendra Kumar  
29, Adarsh Colony Main Bazar Rani  
Station, Pali, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 713**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Navin Kumar Jain, **Advocate**  
Sh. Shanti Lal Jain  
Bada Bag Colony, Parwati Sadan , Jiro Mile  
Choraha Mandsaur Road  
Pratapgarh, Pratapgarh, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 714**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Govind Lal Gehlot, **Advocate**  
Sh. Ram Lal Gehlot  
3110 In Front Of Old Police Station ,Bali Teh Bali  
Dist Pali ,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 715**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Jogendra Singh, Advocate  
Sh. Daulat Singh  
Vpo Bera Teh Bali ,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 716**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Kum. Neelam Tiwari, **Advocate**  
Sh. Surjen Lal Tiwari  
Madhu Bhawan Pratap Bazar Rani Station Teh  
Rani Dist Pali ,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 717**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Om Prakash Dave, **Advocate**  
Sh. Dinesh Kumar Dave  
At Post Bhandar Via Nana Tehsil  
Bali,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 718**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Jitesh Kumar, **Advocate**  
Sh. Ummaid Raj Bhandari  
Akawa Colony Bali Teh Bali ,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 719**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Hemant Sharma, **Advocate**  
Sh. Mohan Lal Sharma  
83- Competition Colony Mahaveer Nagar Iii Kota  
Rajasthan,Kota,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 720**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Braj Bihari Singh Souda, **Advocate**  
Sh. Devi Singh Souda  
Vill Karanpur Teh Garhi ,Banswara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 721**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Bhupesh Parihar, **Advocate**  
Sh. Shivlal Parihar  
Sundesha Bhawan, Sewari Road Bali  
Pali,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 722**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Manoj Gautam, **Advocate**  
Sh. Ram Chandra Gautam  
27-108 Garh Palace Road Retwali , Tipta Kota  
Rajasthan,Kota,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 723**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Ram Singh, **Advocate**  
Sh. Girdhari Lal  
Ward No 4 Vpo Ranwa Tehsil Khetri  
Jhunjhunu, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 724**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Anupama Sharma, **Advocate**  
Sh. Balveer Chand Sharma  
4-H-4 Rangbari Yojana Kota Kota  
Rajasthan, Kota, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 725**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Gopal Tank, **Advocate**  
Sh. Ratan Lal Tank  
Vill- Bahadurpura Post- Jaisinghpura Via- Paota  
Tehsil- Viratnagar, Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 726**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Mohammed Ashfaq, **Advocate**  
Sh. Abdul Gafoor  
Al Hazra, Chhipa Mohalla Beawar  
Beawar, Ajmer, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 727**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Praveen Kumar Bhandari, **Advocate**  
Sh. Gaj Raj Bhandari  
Vaishnav Street Bali Teh Bali Pali ,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 728**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Ravi Kant Sharma, **Advocate**  
Sh. Jagdish Prasad Sharma  
Purana Rawan Ka Chowk Shivaji Nagar  
Madanganj Kishangarh, Ajmer, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 729**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Jayant, **Advocate**  
Sh. Purkha Ram  
Ram Bhawan, Bijlighar Road Near Bus Stand  
Bhopalgarh, Jodhpur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 730**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Meetha Lal Parihar, **Advocate**  
Sh. Chhota Ram  
House No. 17 E 129 Chopasani Housing Board  
Jodhpur, Jodhpur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 731**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Shyam Lal, **Advocate**  
Sh. Kunna Ram  
Village Asop Tehsil Bhopalgarh Bhopalgarh  
Jodhpur, Jodhpur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 732**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Shivraj Singh Ranawat, **Advocate**  
Sh. Umrao Singh  
Village Sanderao ,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**



**BY SPEED POST**

**Sr.No. 733**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Narendra Singh Sonigra, **Advocate**  
Sh. Roop Singh  
Roop Singh Ji Sonigra Sadra Sadra, Pali, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 734**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Hansa Ram, **Advocate**  
Sh. Mitha Ram  
Vill Devli Tehsil Sheoganj Post  
Badgaon, Sirohi, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 735**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Mahesh Kumar Sharma, **Advocate**  
Sh. Ramsi Lal Sharma  
Village - Nayawas Tehsil - Jamwaramgarh  
Jaipur, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 736**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Sanjay Bishnoi, **Advocate**  
Sh. Ram Swaroop Bishnoi  
Iv-E-513, Jai Narayan Vyas Colony  
Bikaner, Bikaner, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 737**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Ratan Lal Choudhary, **Advocate**  
Sh. Narayan Lal  
Vill-Tiloniya                      Post-Tiloniya                      Teh-  
Kishangarh, Ajmer, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 738**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Arjun Dadaria, **Advocate**  
Sh. Ramlal Dadaria  
Vpo Girwar Tehsil Aburoad  
Aburoad, Sirohi, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 739**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Sukhram Malakar, **Advocate**  
Sh. Kanhaiya Lal Malakar  
Jadam Bhavan Shivaji Nagar Madanganj  
Kishanagr, Ajmer, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 740**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Dharmendra Kumar Purohit, **Advocate**  
Sh. Hansa Ram  
Vpo Kivarli Via Shantivan Tehsil  
Aburoad, Sirohi, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 741**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Naresh Kumar Sharma, **Advocate**  
Sh. Mohan Lal Sharma  
Vpo Latara Teh Bali ,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 742**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Naresh Kumar Dantiwarsa, **Advocate**  
Sh. Ramesh Kumar Dantiwarsa  
Prem Nagar Gandhi Nagar  
Aburoad, Sirohi, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 743**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Narayan Lal Gurjar, **Advocate**  
Sh. Ram Kishan Gurjar  
Vil Bachheda Post Malikpur Th  
Malpura, Tonk, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 744**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Manish Sharma, **Advocate**  
Sh. Yateendra Nath Sharma  
Ashirwad 4-H-4 Rangbari Yojana Kota  
Rajasthan, Kota, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 745**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Krishan Gopal, **Advocate**  
Sh. Shiv Prasad  
Vpo Mandolai Via Malpura Th  
Todaraisingh, Tonk, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 746**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Prabhat Kumar Gupta, **Advocate**  
Sh. Kishan Lal Gupta  
H No-1263-16b Pooja Marg Dhola  
Bhata,Ajmer,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 747**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Sawai Singh, **Advocate**  
Sh. Sumel Singh  
Village Biroliya Post Perwa Tehsil  
Bali,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 748**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Bharat Singh, **Advocate**  
Sh. Parbat Singh  
Village Post Koli Wara Tehsil Sumerpur  
,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 749**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Naynesh Kumar Bharda, **Advocate**  
Sh. Rajendra Kumar Jain  
Sadar Bazar Garhi ,Banswara,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 750**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Prakash Chandra Khatik, **Advocate**  
Sh. Har Lal Khatik  
Nai Abadi Railmagra Tehsil  
Railmagra,Rajsamand,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 751**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Raja Joshi, **Advocate**  
Sh. Badri Narayan  
106 Laxmi Niwas Mahaveer Nagar Vpo Bali Teh  
Bali,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 752**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Suresh Kumar Meena, **Advocate**  
Sh. Chhoga Ram Meena  
Parlava Jav, Near Boya Road , Bali Teh Bali Dist  
Pali ,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 753**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Mahendra Parihar, **Advocate**  
Sh. Raghunath Parihar  
Azad Colony Bali Teh Bali ,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 754**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Janak Kumar Pandit, **Advocate**  
Sh. Gautam Prasad Pandit  
Maha Laxmi Colony Santpur  
Aburoad, Sirohi, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 755**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Khet Singh Jetawat, **Advocate**  
Sh. Peer Singh Jetawat  
Jetawat Krishi Farm Village - Khiwandi Post -  
Khiwandi,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 756**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Vikramaditya Singh, Advocate  
Sh. Narendra Singh  
Sanderao Road Falna Teh Bali ,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 757**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Krishan Gopal Gadiya, **Advocate**  
Sh. Shiv Lal Gadiya  
Vill.Banakiya Kalan Post Banakiya Kalan  
,Chittorgarh,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 758**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Satish Vishwakarma, **Advocate**  
Sh. Mala Ram  
Azad Colony Bali Teh Bali ,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

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Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 759**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Neka Ram Choudhary, **Advocate**  
Sh. Moti Ram Choudhary  
Vpo Sewari Teh Bali Pali ,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

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Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 760**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Deepak Sharma, **Advocate**  
Sh. Sitaram Sharma  
Ho No 65 25 New Colony Lane No 28  
Ramganj, Ajmer, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

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Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 761**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Sarvjeet Chhabra, **Advocate**  
Sh. Ashok Kumar Chhabra  
Ward No 17 Uttam Nagar, Near Azad Chowk  
Suratgarh, Ganganagar, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

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Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 762**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Lalit Kumar Medtiya, **Advocate**  
Sh. Kesa Ram Medtiya  
Kumharon Ka Vas Gol Chabutra Gali  
Sumerpur,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

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Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 763**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Sharvan Singh, **Advocate**  
Sh. Bagh Singh  
Sharvan Singh , Village Post - Mokampura ,  
Mokhampura Th- Bali , Dist - Pali ,Pali,Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

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Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 764**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 22<sup>th</sup> Feb, 2019

To

Sh./Ms. Prdeep Kumar, **Advocate**  
Sh. Satya Narayan  
Vill. Gandhigram I Post Santhali Th  
Deoli, Tonk, Rajasthan

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.02.19 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
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Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY